GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2688

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

HUMAN TRAFFICKING CASES

2688.   SHRI G.M. SIDDESHWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of human trafficking and forced labour including trafficking of women and children are increasing;

(b) if so, the number of such cases reported and women/children rescued and provided rehabilitation during each of the last three years and the current year, State/ UT-wise;

(c) the measures to rehabilitate trafficked children and women who landed up in brothels or are trapped into modern day slavery;

(d) whether the Government proposes to bring radical change in administrative mechanism to effectively deal with such crimes along with other measures to check incidents of human trafficking and forced labour in the country; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)

(a) to (d): National Crime Records Bureau (NCRB) compiles and

publishes statistics on crimes in its publication "Crime in India".

Published reports are available till the year 2016. As per the latest data

published by NCRB, State/UT wise number of cases of human trafficking

reported, which includes cases of forced labour, during the period from 2014 to 2016 are at Annexure-I. Details of gender and age wise victims of trafficking rescued during the period from 2014 to 2016 are given in Annex-II to IV respectively. Data on women and children rehabilitated is not maintained centrally.

'Police' is a State subject under the Seventh Schedule to the Constitution of India and as such prevention of the crime of human trafficking and crime against children is the responsibility of State Governments. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of the State Governments by taking various initiatives and measures. MHA has provided financial assistance to all States for setting up Anti Human Trafficking Units and 332 Anti Human Trafficking Units have been set up in various Districts of the States. MHA also provides financial assistance to the States and Judicial Academies in States to hold 'Judicial Colloquiums' and 'State level conferences' to sensitize police officials, judicial officers and prosecutors about various provisions of law relevant to trafficking and their role in curbing trafficking. Meetings of Nodal Officers of Anti Human Trafficking Units of States & UTs are also convened on periodic basis to sensitize them on human trafficking issues. MHA has also issued various advisories to the

States and UTs from time to time on preventing and combating human trafficking. These advisories are available at MHA's website: www.mha.gov.in.

The Ministry of Women and Child Development implements 'Ujjawala' Scheme for Prevention of Trafficking and Rescue, Rehabilitation and Re-integration of Victims of Trafficking for Commercial Sexual Exploitation. The Target groups and beneficiaries of the scheme are women who are vulnerable to trafficking and who are the victims of trafficking. As on date, 267 projects including 133 Rehabilitation Homes are functioning in the country under Ujjawala Scheme and the number of beneficiaries is 5,208.   Protective and Rehabilitative Homes have been set up under the Ujjawala Scheme where basic amenities such as food, clothing, medical care, legal aid, vocational training and education to the rescued victims are provided as a rehabilitation component.   Grant is released to States and UTs for implementing the Ujjawala Scheme.

The Ministry of Women and Child Development is also implementing the Child Protection Services Scheme in partnership with States/Union Territories for providing institutional and non-institutional care through service delivery structures as mandated under the Juvenile Justice (Care and protection of Children) Act, 2015.   Under the scheme, approximately

75,000 children including trafficked children who have been rescued are being supported in approximately 2000 Child Care Institutions.

In order to assist the State Governments in the task of rehabilitation of identified and released bonded labourers, a Centrally Sponsored Plan Scheme of Ministry of Labour and Employment for Rehabilitation of Bonded Labour is in operation. The Government has revamped the Centrally Sponsored Plan Scheme with effect from 17th May, 2016. Under this scheme, financial assistance is provided for rehabilitation of a rescued bonded labourer. The financial assistance for rehabilitation is 100% reimbursed by the Central Government.

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State/UT-wise cases reported under Human Trafficking during 2014-2016

S. No.	State/UT	2014	2015	2016
1	Andhra Pradesh	4	190	239
2	Arunachal Pradesh	39	11	2
3	Assam	105	183	91
4	Bihar	85	52	43
5	Chhattisgarh	80	65	68
6	Goa	32	30	40
7	Gujarat	60	383	548
8	Haryana	44	75	51
9	Himachal Pradesh	8	11	8
10	Jammu & Kashmir	2	2	0
11	Jharkhand	148	228	109
12	Karnataka	317	379	404
13	Kerala	5	23	21
14	Madhya Pradesh	41	49	51
15	Maharashtra	356	692	517
16	Manipur	39	1	3
17	Meghalaya	5	1	7
18	Mizoram	0	0	2
19	Nagaland	2	2	0
20	Odisha	765	73	84
21	Punjab	3	8	13
22	Rajasthan	464	1262	1422
23	Sikkim	0	0	1
24	Tamil Nadu	379	464	434
25	Telangana	176	606	229
26	Tripura	1	1	0
27	Uttar Pradesh	25	22	79
28	Uttarakhand	43	29	12
29	West Bengal	1768	2099	3579
30	A & N Islands	3	1	1
31	Chandigarh	12	22	1
32	D&N Haveli	0	0	0
33	Daman & Diu	7	1	7
34	Delhi UT	200	177	66
35	Lakshadweep	0	0	0
36	Puducherry	17	1	0
	Total	**5235**	**7143**	**8132**

State/UT-wise & Gender/age-wise Victims Rescued during 2014

SNo.	State/UT	Below 18 Yrs			18 yrs & above			Grand Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	0	28	28	11	662*	673	11	690	701
2	Arunachal Pradesh	3	16	19	0	2	2	3	18	21
3	Assam	12	34	46	5	34	39	17	68	85
4	Bihar	173	47	220	1	102	103	174	149	323
5	Chhattisgarh	33	53	86	36	48	84	69	101	170
6	Goa	198	271	469	0	2000#	2000	198	2271	2469
7	Gujarat	1	22	23	0	48	48	1	70	71
8	Haryana	15	10	25	15	66	81	30	76	106
9	Himachal Pradesh	5	1	6	0	36	36	5	37	42
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	16	75	91	8	11	19	24	86	110
12	Karnataka	105	33	138	24	738	762	129	771	900
13	Kerala	0	1	1	0	3	3	0	4	4
14	Madhya Pradesh	50	184	234	49	202	251	99	386	485
15	Maharashtra	452	132	584	6	846$	852	458	978	1436
16	Manipur	6	12	18	2	16	18	8	28	36
17	Meghalaya	0	7	7	0	0	0	0	7	7
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	2	2	0	0	0	0	2	2
20	Odisha	106	501	607	186	374	560	292	875	1167
21	Punjab	1	2	3	5	2	7	6	4	10
22	Rajasthan	3735	123	3858	49	76	125	3784	199	3983
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	23	37	60	112	701	813	135	738	873
25	Telangana	0	1	1	0	241	241	0	242	242
26	Tripura	0	1	1	0	0	0	0	1	1
27	Uttar Pradesh	376	1	377	0	1	1	376	2	378
28	Uttarakhand	8	11	19	2	28	30	10	39	49
29	West Bengal	71	1117	1188	21	283	304	92	1400	1492
30	A & N Islands	0	2	2	0	0	0	0	2	2
31	Chandigarh	15	1	16	1	0	1	16	1	17
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	645	117	762	9	42	51	654	159	813
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	50	15	65	107	3	110	157	18	175
	TOTAL	**6099**	**2857**	**8956**	**649**	**6578**	**7214**	**6748**	**9422**	**16170**

Not : : Data for the year 2014 is provisional

Note 1: * 7 Transgender Victims Rescued from Andhra Pradesh is included

\# 5 Transgender Victims Rescued from Goa is included

$ 1 Transgender Victims Rescued from Maharashtra is included

Source : Monthly Anti Human Trafficking Data received from AHT Units of State/UT police

State/UT-wise & Gender/age-wise Victims Rescued during 2015

S No.	State/UT	Below 18 Yrs			18 yrs & above			Grand Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	22	90	112	6	880	886	28	970	998
2	Arunachal Pradesh	2	2	4	1	0	1	3	2	5
3	Assam	25	76	101	13	61	74	38	137	175
4	Bihar	192	38	230	3	12	15	195	50	245
5	Chhattisgarh	49	48	97	83	49	132	132	97	229
6	Goa	456	643	1099	0	5321#	5321	456	5964	6420
7	Gujarat	91	244	335	23	90	113	114	334	448
8	Haryana	35	17	52	23	50	73	58	67	125
9	Himachal Pradesh	14	5	19	9	103	112	23	108	131
10	Jammu & Kashmir	2	0	2	0	0	0	2	0	2
11	Jharkhand	66	85	151	5	26	31	71	111	182
12	Karnataka	103	75	178	54	568	622	157	643	800
13	Kerala	59	10	69	9	4	13	68	14	82
14	Madhya Pradesh	481	1110	1591	588	1264	1852	1069	2374	3443
15	Maharashtra	93	212	305	0	1216	1216	93	1428	1521
16	Manipur	3	0	3	0	0	0	3	0	3
17	Meghalaya	0	1	1	0	0	0	0	1	1
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	2	2	0	0	0	0	2	2
20	Odisha	54	64	118	90	58	148	144	122	266
21	Punjab	103	0	103	0	1	1	103	1	104
22	Rajasthan	4566	341	4907	109	163	272	4675	504	5179
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	83	119	202	125	1020	1145	208	1139	1347
25	Telangana	139	208	347	8	530	538	147	738	885
26	Tripura	4	1	5	0	0	0	4	1	5
27	Uttar Pradesh	11	3	14	6	16	22	17	19	36
28	Uttarakhand	1	11	12	0	25	25	1	36	37
29	West Bengal	174	1172	1346	106	361	467	280	1533	1813
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	22	5	27	1	0	1	23	5	28
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	1	1	0	1	1	0	2	2
34	Delhi UT	369	96	465	35	69	104	404	165	569
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	1	1	0	1	1
	TOTAL	**7219**	**4679**	**11898**	**1297**	**11889**	**13186**	**8516**	**16568**	**25084**

Note : Data for the year 2015 is provisional

\# 12 Transgender Victims Rescued from Goa is included

Source : Monthly Anti Human Trafficking Data received from AHT Units of State/UT police

State/UT-wise & Gender/age-wise Victims Rescued during 2016

SNo.	State/UT	Below 18 Yrs			18 yrs & above			Grand Total		
		Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	0	44	44	0	839	839	0	883	883
2	Arunachal Pradesh	0	0	0	0	1	1	0	1	1
3	Assam	9	28	37	20	35	55	29	63	92
4	Bihar	183	13	196	8	32	40	191	45	236
5	Chhattisgarh	60	76	136	75	54	129	135	130	265
6	Goa	0	2	2	0	84	84	0	86	86
7	Gujarat	132	303	435	31	111	142	163	414	577
8	Haryana	5	8	13	23	72	95	28	80	108
9	Himachal Pradesh	2	2	4	0	152	152	2	154	156
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	4	27	31	5	9	14	9	36	45
12	Karnataka	113	219	332	113	567	680	226	786	1012
13	Kerala	147	192	339	96	179	275	243	371	614
14	Madhya Pradesh	975	1678	2653	620	1544	2164	1595	3222	4817
15	Maharashtra	78	94	172	0	969	969	78	1063	1141
16	Manipur	2	7	9	3	9	12	5	16	21
17	Meghalaya	0	1	1	0	7	7	0	8	8
18	Mizoram	0	2	2	0	0	0	0	2	2
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	96	96	192	169	135	304	265	231	496
21	Punjab	33	1	34	0	0	0	33	1	34
22	Rajasthan	5281	345	5626	8	133	141	5289	478	5767
23	Sikkim	0	1	1	0	0	0	0	1	1
24	Tamil Nadu	215	433	648	375	1348	1723	590	1781	2371
25	Telangana	0	7	7	0	348	348	0	355	355
26	Tripura	2	4	6	3	1	4	5	5	10
27	Uttar Pradesh	772	80	852	46	26	72	818	106	924
28	Uttarakhand	1	2	3	1	18	19	2	20	22
29	West Bengal	397	1819	2216	73	504#	577	470	2323	2793
30	A & N Islands	0	0	0	0	5	5	0	5	5
31	Chandigarh	0	1	1	0	0	0	0	1	1
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	1	1	0	9	9	0	10	10
34	Delhi UT	144	46	190	27	47	74	171	93	264
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	TOTAL	8651	5532	14183	1696	7238	8934	10347	12770	23117

Note # 5 Transgender Victims Rescued from West Bengal is included

Source : Monthly Anti Human Trafficking Data received from AHT Units of State/UT police